

The High Court of Kerala

Kochi- 682 031
Dated- 27.10.2017

Proceedings

High Court establishment- filling up the vacancies of Personal Assistant (Selection Grade) to Judge, High Court consequent on refixation of cadre strength- revised- orders issued.

- Read : 1. Rule 21 of the Kerala High Court Service Rules, 2007.
2. G.O.(Ms) No.144/2017/Home dated 4.7.2017
3. High Court proceedings No. A6-81419/2017(1) dated 9.10.2017
4. High Court proceedings of even number dated 29.7.2017
5. High Court proceedings of even number dated 1.8.2017
6. High Court proceedings of even number dated 10.8.2017
7. High Court proceedings of even number dated 18.8.2017

Order No.A5-43891/2015

As per the G.O. read (2) above, Government had sanctioned 6 additional posts of Personal Assistants(Grade II) to Judge in the High Court. Consequently the cadre strength in the three grades of Personal Assistants to Judge in the High Court was refixed w.e.f. 4.7.2017 as per High Court proceedings read (3) above as follows:

Personal Assistant (Selection Grade) to Judge	30
Personal Assistant(Grade I) to Judge	30
Personal Assistant(Grade II) to Judge	30

As per High Court proceedings read (7) above the undermentioned officials were promoted as Personal Assistant (Selection Grade) to Judge as detailed below:

Sl.No.	Name	Details of vacancy	Date of effect of promotion
1.	Smt.Deepa K.M.	vice Smt.Jayasree S. promoted as Private Secretary to Judge on temporary basis.	29.7.2017 F.N.
2.	Smt.Smitha K.S.	vice Smt.Jijy E.S. promoted as Private Secretary to Judge on temporary basis.	29.7.2017 F.N.
3.	Smt.Shiny Sathyan	vice Smt.Bindu T.T. promoted as Private Secretary to Judge on temporary basis.	29.7.2017 F.N.
4.	Smt.Shiny George Menachery	vice Smt.Praseethamol P.S. promoted as Private Secretary to Judge on temporary basis.	1.8.2017 F.N.

Consequent to the refixation as above, 2 vacancies arose in the category of Personal Assistant (Selection Grade) to Judge w.e.f. 4.7.2017. Therefore, the promotions granted as per the High Court proceedings read (7) above are revised as follows:

Smt.Deepa K.M., Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis with

effect from 4.7.2017 F.N., in the first vacancy that arose consequent to the re-fixation of cadre strength of Personal Assistant(Selection Grade) to Judge as per High Court proceedings read (3) above. Smt.Deepa K.M. will assume charge as Personal Assistant (Selection Grade) to Judge, High Court retrospectively, with effect from 4.7.2017 F.N.

Smt.Smitha K.S., Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis with effect from 4.7.2017 F.N., in the second vacancy that arose consequent to the re-fixation of cadre strength of Personal Assistant(Selection Grade) to Judge as per the High Court proceedings read (3) above. Smt.Smitha K.S. will assume charge as Personal Assistant (Selection Grade) to Judge, High Court retrospectively, with effect from 4.7.2017 F.N.

Smt.Shiny Sathyan, Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis with effect from 29.7.2017 F.N., vice Smt.Jayasree S. promoted as Private Secretary to Judge on temporary basis as per the High Court proceedings read (4) above. Smt.Shiny Sathyan will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt.Shanimole M.P., Personal Assistant (Selection Grade) to Judge, High Court retrospectively, with effect from 29.7.2017 F.N.

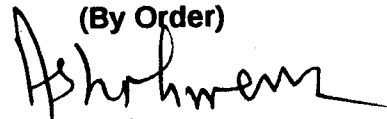
Smt.Shiny George Menachery, Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis with effect from 29.7.2017 F.N., vice Smt.Jijy E.S. promoted as Private Secretary to Judge on temporary basis as per the High Court proceedings read (4) above. Smt.Shiny George Menachery will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt.Ampily N., Personal Assistant (Selection Grade) to Judge, High Court retrospectively, with effect from 29.7.2017 F.N.

As per the High Court proceedings read (4) and (5) above, Smt.Bindu T.T., and Smt.Praseethamol P.S., were promoted as Private Secretaries to Judge on temporary basis w.e.f. 29.7.2017 F.N., and 1.8.2017 F.N., respectively. The resultant vacancies in the category of Personal Assistant(Selection Grade) to Judge are filled up on temporary basis under Rule read (1) above as follows:

Smt.Prema M., Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis with effect from 29.7.2017 F.N., vice Smt.Bindu T.T. promoted as Private Secretary to Judge on temporary basis as per the High Court proceedings read (4) above. Smt.Prema M., will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt.Latha C.S., Personal Assistant (Selection Grade) to Judge, High Court retrospectively, with effect from 29.7.2017 F.N.

Smt.Syna M.N., Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis with effect from 1.8.2017 F.N., vice Smt.Praseethamol P.S. promoted as Private Secretary to Judge on temporary basis as per the High Court proceedings read (5) above. Smt.Syna M.N., will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt.Ampily N., Personal Assistant (Selection Grade) to Judge, High Court retrospectively, with effect from 1.8.2017 F.N.

(By Order)


Ashok Menon
Registrar General

To

- The persons concerned.
- The Accountant General (A& E), Kerala, Thiruvananthapuram (7 copies)
- The Sub Treasury Officer, Ernakulam
- The Private Secretary to the Chief Justice, High Court
- The Personal Assistant to the Chief Justice, High Court
- The Confidential Assistants to the Registrars, High Court
- ✓ The I.T. Section, High Court (for publishing in the High Court website.)
- The Finance Wing, High Court.
- The G (Accounts- I, II & III) Sections, High Court
- The A1, A2, A3, A4 & A6 seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File.